

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

LOK SABHA
UNSTARRED QUESTION NO. 978
TO BE ANSWERED ON 21.07.2017

SURVEY ON DESTITUTE WOMEN

978. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of widow, deserted and destitute women in various States of the country including Chhattisgarh, State/UT- wise;
- (b) whether the Government has conducted or proposes to conduct any survey with regard to such destitute women who are living separately from their husbands despite not giving the divorce;
- (c) if so, the details and the outcome thereof; and
- (d) the steps taken by the Government for the welfare of such women?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) A statement giving Census 2011 data on widowed, separated and divorced women as furnished by the Office of the Registrar General, India is enclosed as Annexure.
- (b) No, Madam.
- (c) Question does not arise in view of answer to (b) above.
- (d) The Ministry of Women and Child Development is implementing the Swadhar Greh Scheme which targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health as well as economic and social security for the women victims of difficult circumstances.

Annexure

Annexure referred to in reply of part (a) of Lok Sabha unstarred Question No. 978 to be answered on 21.07.2017 regarding Survey on Destitute Women by SHRIMATI KAMLA DEVI PAATLE. State wise number of widows ,separated and Divorced women above Census 2011

India/States/UTs	Widows	Separated	Divorced
INDIA	43261478	2372754	909573
State - JAMMU & KASHMIR (01)	283650	9669	11081
State - HIMACHAL PRADESH (02)	293475	6956	4549
State - PUNJAB (03)	928158	33021	18471
State - CHANDIGARH (04)	24496	1084	863
State - UTTARAKHAND (05)	387215	11032	3922
State - HARYANA (06)	773297	15862	7720
State - NCT OF DELHI (07)	456613	19334	10805
State - RAJASTHAN (08)	1983634	67048	23758
State - UTTAR PRADESH (09)	4856188	115198	56819
State - BIHAR (10)	2238793	44263	14760
State - SIKKIM (11)	13717	2457	676
State - ARUNACHAL PRADESH (12)	31787	2810	1189
State - NAGALAND (13)	39496	4914	4150
State - MANIPUR (14)	77990	4896	4483
State - MIZORAM (15)	28569	6787	11068
State - TRIPURA (16)	164969	12309	6308
State - MEGHALAYA (17)	84825	26203	7017
State - ASSAM (18)	1156042	43359	45722
State - WEST BENGAL (19)	3792184	225296	125744
State - JHARKHAND (20)	1027878	43208	12672
State - ODISHA (21)	1612627	102280	29845
State - CHHATTISGARH (22)	973787	101741	30871
State - MADHYA PRADESH (23)	2160609	130892	44272
State - GUJARAT (24)	2015742	72346	88753
State - DAMAN & DIU (25)	6816	268	249
State - DADRA & NAGAR HAVELI (26)	7378	588	348
State - MAHARASHTRA (27)	4520764	291478	154274
State - ANDHRA PRADESH (28)	4297481	305046	66691
State - KARNATAKA (29)	2989429	191400	27959
State - GOA (30)	77935	1988	858
State - LAKSHADWEEP (31)	2448	220	296
State - KERALA (32)	2010984	175522	46856
State - TAMIL NADU (33)	3856398	296654	45185
State - PUDUCHERRY (34)	73579	5708	1060
State - ANDAMAN & NICOBAR ISLANDS (35)	12525	917	279